

(c) The Central Government is opposed to the practice of charging capitation fees and also does not approve of the grant of recognition to the colleges charging capitation fee by the concerned University and State Government.

Erection of building for post office at Bhatkunda

82. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any representation regarding the erection of building for post office now situated at Bhatkunda on rental basis;

(b) if so, the details thereof; and

(c) the steps taken by Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir.

(b) It has been represented that land measuring .08 acre was handed over by the District Authorities to the Department on 20-1-1979 but so far no arrangements have been made for starting construction.

(c) Possession of land was taken on 19-4-1979 but possession certificate and site plan from the District Authorities are still awaited.

Recently a review of the workload of this office, which was upgraded into Departmental Sub-Office in 1976, was undertaken according to which it comes to only 4 hours and 8 minutes. The cost of running this office is Rs. 807.28 per month as against its income of Rs. 106.85 only. As the workload is less than 5 hours and the loss is heavy, the post office may possibly have to be down-graded. Therefore, it is premature to plan construction of a Departmental building for this post office at this stage.

Lack of name stamps and seals in post office at Bhatkunda

83. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware about the hardships of the local people because of lack of proper name stamps and seals in the sub-post office at Bhatkunda village of Burdwan district as a result of which money orders are being returned to the remitters;

(b) if so, whether Government have issued any instructions to the concerned postal authorities to provide name, stamps and seal to the above sub-post office; and

(c) the details thereto?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Experimental temporary Post Offices are provided with stamps and seals bearing a code number of the office. The Post Offices, which become permanent, are supplied with stamps and seals bearing the name of the office. Since Bhatkunda is a temporary sub-post office, it was provided with stamps and seals inscribed with a code number. Use of stamps and seals with a code number or otherwise in the office of issue of a money order has no effect on the payment of money orders by another post office.

(b) and (c) Necessary stamps and seals bearing the name of the office have been supplied to Bhatkunda Sub-Post Office.

Memorandum from Students of National School of Drama

84. SHRI SOMNATH CHATTERJEE:
SHRI K. A. RAJAN:
SHRI SAIFUDDIN
CHOUDHURY:

Will the Minister of EDUCATION be pleased to state:

(a) whether students of the National School of Drama, Delhi presented